

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 693/2016

IN THE MATTER OF:

Elmec Tools & Devices Pvt. Ltd.	Applicant/petitioner
Vs.		
Piyush Colonisers Ltd.	Respondent

Order under Section 433 (e) & 434 (1)(a) of the Companies Act

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Sunil Goyal, Advocate

For the Respondent :

ORDER

Learned Counsel for the petitioner applies for a week time to file the certificate of Insolvency Professional. Let the needful be done within a week.

List the matter on 11th August, 2017.

- Sd -

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017
V. Sethi